

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 552/MP/2026

Subject : Petition under Section 79(1) of the Electricity Act, 2003 read with Regulation 25(2)(c) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 seeking approval for Additional Capitalisation of the upgradation of SCADA and associated systems of National Transmission Asset Management (NTAMC)/RTAMC and for expenditure towards establishment of centralised security operation centre (OT SOC) for substation.

Petitioner : Powergrid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and Ors.

Date of Hearing : **13.10.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Shubham Arya, Advocate, PGCIL
Ms. Pallavi Saigal, Advocate, PGCIL
Shri Prashant Kumar, PGCIL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval for the upgradation of SCADA and associated systems of National Transmission Asset Management (NTAMC/RTAMC), amounting to Rs. 485.04 crore (on an estimated basis, subject to actuals), and for expenditure towards establishment of Centralised Security Operation Centre for substations amounting to Rs. 233.93 crore (on an estimated basis, subject to actuals) as additional capitalisation and applicable tariff thereof. Learned counsel requested that the hearing be expedited.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed as under:

- (a) Admit and issue notice to the Respondents.
- (b) The Respondents to file their replies, if any, within three weeks with a copy to the Petitioner, who may file its rejoinders, if any, within two weeks thereafter.
- (c) The Petitioner to file the following information, on an affidavit, within two weeks:
 - (i) The Detailed Project Report (DPR) for the upgradation of SCADA and associated systems at the National Transmission Asset Management Centre (NTAMC)/Regional Transmission Asset Management Centres (RTAMCs), and for the establishment of a Centralised Operational Technology Security Operations Centre (OT SOC) for substations.



(ii) Whether the Petitioner has obtained approval from CTUIL for the above works. If so, submit a copy of the approval along with the relevant supporting documents.

(iii) Details of the existing capital cost of the National Transmission Asset Management Centre (NTAMC) and the Regional Transmission Asset Management Centres (RTAMCs), along with the relevant supporting documents.

(iv) A list of substations proposed to be covered under the Centralised Operational Technology Security Operations Centre (OT SOC), indicating the scope of implementation at each substation.

3. The Petition will be listed for hearing on **24.11.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)